COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 428 OF 2018 IN DFR NO. 840 OF 2018

10th April, 2018 Dated :

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Steel Authority of India Limited, Bhilai, Steel Plant Appellant(s) ... Vs. Western Regional Load Dispatch Centre & Anr. Respondent(s) ... Counsel for the Appellant (s) Ms. Ranjitha Ramachandran :

ORDER

IA NO. 428 OF 2018 (Application for condonation of delay in filing the appeal)

Issue notice to the respondents returnable on 07.05.2018. Dasti, in addition, is permitted.

List the matter on 07.05.2018.

(S.D. Dubey) **Technical Member** (Justice N.K. Patil) **Judicial Member**

ss/kt